

Poor Disposal of Food Act Cases

5090. SHRI HARISH KUMAR GANGWAR :
SHRI ASHFAQ HUSAIN :

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether it is a fact that there is poor disposal of prevention of Food Adulteration Act cases leading to corruption at all levels ;

(b) whether it is a fact that the working of CCFs and ISI are in chaotic condition as judged from non-testing of DMS Milk, Mother Dairy Milk and pasteurised milk regularly ; and

(c) if so, corrective steps proposed to be taken in this regard ?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI KUMUDBEN M. JOSHI) : (a) As per the annual reports on the working of the Prevention of Food Adulteration Act in the States for the years 1981 and 1982, it cannot be said that disposal of cases is poor as compared to previous years.

(b) It is not the function of C.C.F.S. and I.S.I. to test milk from D.M.S. or Mother Dairy.

(c) Does not arise.

Marketing and Manufacture of Food Grade Jelly

5091. SHRI T.S. NEGI : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether it is a fact that the food grade jelly manufactured and marketed in the country since 1950 is manufactured solely from bones and hides of slaughtered animals of all kinds and if so the full details thereof indicating the annual production imports if any and animal from which manufactured ;

(b) whether it is correct that no declaration has been made on the packages to the effect and whether it is correct that this has been done solely to defraud the consumers ; and

(c) the action proposed against the responsible CCFs and ISI Officers, if any ?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI KUMUDBEN M. JOSHI) : (a) As per provisions of Prevention of Food Adulteration Act, 1954, Gelatin is a purified product obtained by partial hydrolysis of collagen derived from the skin, white connective tissues and bones of animals. The annual production for 1982 of industrial, edible and pharmaceutical grade borne on the register of Directorate General of Technical Development is 2,700 tonnes.

(b) According to Prevention of Food Adulteration Rules, 1955, Gelatin is labelled as "Gelatin-food grade".

(c) Does not arise.

Cassette piracy in Delhi

5092. SHRI R.P. YADAV : Will the Minister of EDUCATION AND CULTURE be pleased to state :

(a) whether Government are aware of the news item appeared in the daily "Telegraph" Calcutta of 5 September, 1983, captioned "Cassette Piracy in Delhi" thriving ;

(b) if so, the revenue loss to Government and action taken by Government to stop the illegal trade in cassettes being run in Delhi ;

(c) whether it is a fact that even some persons related to the officer of the Finance Ministry and its attached officers are engaged in this business and/or some officers are on their regular pay roll ; and

(d) if so, the details thereof and action taken in the matter ?